

### **New Panel for Simplification of Direct Tax Laws**

1685. SHRI S. M. KRISHNA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have by now taken a decision to appoint a new panel for suggesting ways of simplifying direct tax laws;

(b) if so, its composition and terms of reference;

(c) whether he is aware that as at present more than 70 per cent of the total real income of the business and industry all over the country never figures in the account books for income-tax assessment and the Income-tax Department is incapable of checking the proliferation of black money which runs a parallel and powerful economy; and

(d) what measures do Government propose to take pending simplification of the existing law to unearth black money and review the existing summary assessment scheme (SAS)?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). The matter is under consideration of the Government.

(c) No, Sir.

(d) Pending simplification of the existing laws, the Government propose to curb the growth of black money through multipronged action of more effective implementation of tax laws and launching drive against hoarding and profiteering. In so far as existing Summary Assessment Scheme is concerned, further tightening of the Scheme with a view to making proper scrutiny in cases marked for sample checking is under consideration.

### **Upward trend in Cost of Living Index**

1686. SHRI S. M. KRISHNA: Will the Minister of FINANCE be pleased to state:

(a) whether the upward trend in the cost of Living continues unabated;

(b) what is Consumer Price Index at the end of October, 1980 and how much it has jumped over the Index in August; and

(c) the effective steps which he has taken or propose to take to check the upward jump of the Consumer Price Index?

THE MINISTER IN THE MINISTRY OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). The Consumer Price Index of Industrial Workers' (1960-100) has, in general, been showing a rising trend, though, the rate of increase fluctuates from month to month and year to year. Data relating to Consumer Price Index for October, 1980 are not yet available. The Consumer Price Index has moved up from 397 in August, 1980 to 402 in September, 1980 (latest available) showing an increase of 1.3 per cent.

(c) Several anti-inflationary steps have been taken by the Government. These include: Strengthening of Public distribution system, increasing and augmenting internal supplies through imports and regulated exports, restraining undue expansion in money supply and curbing anti-social activities.

### **Cardamom Procurement**

1687. SHRI S. M. KRISHNA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Centre has decided to take over cardamom procurement;

(b) whether Karnataka Government has supported the proposed monopoly procurement and pooling of cardamom by the Centre;

(c) if so, at what stage the matter stands now; and

(d) the agency through which the procurement and export of cardamom be canalised?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) and (c). There has been no proposal from Karnataka Government in this regard.

(d) Does not arise.

**Fall in man-made Textile and leather Goods Export**

1688. SHRI S. M. KRISHNA: Will the Minister of COMMERCE be pleased to state:

(a) whether there has recently been a perceptible fall in the 'man-made textile' and leather goods exports;

(b) if so, the reasons therefor; and

(c) the steps being taken to boost the exports in these fields?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. The comparative position of exports for the period April-September, 1979 and April-September, 1980 is as follows: (These figures are provisional).

	April to September '79	April to September, '80
	(Rs. in crores)	
1. Man-made textiles . . . . .	14.37	11.21
2. All types of leather & leather goods . . . . .	224.88	132.00

(b) In the case of leather and leather goods, the main reason for the fall in the exports are recessionary conditions in the international market for leather. In case of man-made textiles, it is the pull of the domestic demand on the one hand and, high cost of our production, on the other.

(c) In the short-term little can be done to overcome these handicaps. However, export incentives like those of Cash Compensatory Support and import replenishment licensing are available for the export of these products. Besides market studies and export promotion tours are being undertaken to explore new markets.

**कृषि विकास बैंक की स्थापना**

1689. आचार्य भगवान देव :

श्री चन्द्र भान झाठरे पाटिल :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कृषि विकास बैंक की स्थापना के लिए सारी प्रारम्भिक कार्यवाही पूरी कर ली गई है ;

(ख) यदि हां, तो कब तक और यह किन किन राज्यों में स्थापित किया जायेगा और इसके अन्तर्गत कौन-कौन से क्षेत्र आयेंगे ; और

(ग) यदि नहीं, तो प्रारम्भिक कार्य कब तक पूरे कर लिये जायेंगे और इस बैंक की स्थापना में कितना समय लगेगा ?

वित्त मंत्रालय में उप मंत्री (श्री मगनभाई बारोट) : (क) राष्ट्रीय कृषि तथा ग्रामीण विकास बैंक स्थापित करने के लिए आवश्यक कानून सक्रिय रूप से सरकार के विचाराधीन है ।

(ख) और (ग) . प्रस्तावित बैंक का अधिकार क्षेत्र देश के सभी राज्यों को व्याप्त करेगा । क्योंकि इस कानून के विभिन्न उपबन्धों पर अभी संबंधित मंत्रालयों तथा भारतीय रिजर्व बैंक के परामर्श से विचार किया जा रहा है। अतः इस समय, इस सम्बन्ध में कोई निश्चित सीमा नहीं बताई जा सकती ।

**Aluminium Project in Ratnagiri (Maharashtra)**

1690. PROF. MADHU DANDAVATE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Minister of Steel had assured during the period of the 6th Lok Sabha that